

**From:**

**Sheo Kumar Singh-I, H.J.S.,  
Registrar General,  
High Court of Judicature at  
Allahabad**

**To:**

**The District & Sessions Judges,  
Kanpur Nagar, Basti, Bahraich and Hardoi**

**No. 623/JR(S)/2015, Dated Allahabad: December 10, 2015**

**Subject: Regarding representation for premature transfer.**

**Sir/ Madam,**

I am directed to say that after consideration of the representations moved by the following officers, Hon'ble the Court has been pleased to pass the orders as mentioned below against the names of the officers in the remark column :-

<b>Sl.</b>	<b>Name of officer</b>	<b>Designation</b>	<b>Place of posting</b>	<b>Remark</b>
1.	Sri Ram Babu Sharma	ADJ	Kanpur Nagar	Rejected
2.	Sri Kripa Shankar Sharma	Special Judge (SC/ST)/ADJ	Basti	Rejected
3.	Sri Vivek Kumar Singh	Addl. Civil Judge (JD)	Bahraich	Rejected
4.	Sushri Richa Verma	Addl. Civil Judge (JD)	Hardoi	Rejected

I am, therefore, to request you kindly to inform the concerned officers accordingly.

**Yours faithfully,**

**Sd/-**

**Registrar General**